

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

17. C.P. (IB)-969(MB)2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 26.06.2024**

NAME OF THE PARTIES: - Solar Om Global Services India Private limited

Section: U/s 59 of the Insolvency and Bankruptcy Code, 2016

ORDER

C.P.(IB)-969(MB)2023: - Adv. Shashank Sardesai, Adv. Anushka Goyal
appeared for the Petitioner/Applicant. Heard and **Reserved for Orders**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)